

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ECOVIA TECH PRIVATE LIMITED

1.	Name Of Corporate Person	Ecovia Tech Private Limited
2.	Date Of Incorporation Of Corporate Person	13/10/2020
3.	Authority Under Which Corporate	RoC-Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U74999GJ2020PTC117283
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Jalaram Terrece Coop Society Ltd. Flat No. 102 Near Kadiwala School, Surat, Gujarat, India, 395002
6.	Liquidation Commencement Date of Corporate Person	28 th February, 2024
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Trupalkumar Patel C/505, The First, B/H ITC Narmada, Nr. Keshavbaug Party Plot, Vastrapur, Ahmedabad – 380015 Email: trupal.ip@gmail.com Registration number: IBB/IPA-001/IP-P01186/2018-2019/11907
8.	Last Date For Submission Of Claims	28 th March, 2024

Notice is hereby given that Ecovia Tech Private Limited has commenced voluntary liquidation on 28th February, 2024.

The stakeholders of Ecovia Tech Private Limited are hereby called upon to submit a proof of their claims, on or before 28th March, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Trupalkumar Patel
Liquidator
IBBI/IPA-001/IP-P01186/2018-19/11907
AFA valid till: 31st October, 2024



Date: 04/03/2024

Place: Ahmedabad